

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

07/09/2020

O.A./260/328/2020

PRABHAT BIHAR MOHAPATRA
-V/S-
M/O RAILWAYS

ITEM NO:8

FOR APPLICANTS(S) Adv. : Mr. K. C. Dash

FOR RESPONDENTS(S) Adv.: Mr. B. B. Patnaik

Notes of The Registry	Order of The Tribunal
	Learned counsel for the applicant Mr. K. C. Dash and Mr. B. B. Patnaik appearing on behalf of respondents' counsel are present through VC and heard.
	It is submitted by the applicant's counsel that his grievance relates to seniority and promotion, which will be addressed for the present if his representation dated 18.06.2020 (Annexure A/1) submitted to respondent no. 1 is directed to be disposed of within stipulated time. Learned counsel for the respondents submitted that he has no instruction about the status of the representation at Annexure-A/1 of the applicant and requested for some time for the same.
	In view of the limited prayer made by the applicant's counsel and without going into merits of this case, this OA is disposed of at this stage, with direction to respondent no. 1 to consider the representation dated 18.06.2020 (Annexure A/1) in accordance with law, if the same is pending as on date, and dispose of the same by passing a speaking and reasoned order, copy of which is to be communicated to the applicant within three months from the date of receipt of a copy of this order.
	On request by learned counsel for the applicant to place the documents relied upon by him in the OA before competent authority, the applicant will be at liberty to send a copy of this order along with the paper book of the OA to respondent no. 1 within 10 days and the respondent no 1 will consider the grounds raised in the OA while considering the representation of the applicant as above.
	The OA stands disposed of accordingly. Copy of the order to learned counsel for both the sides.
	(SWARUP KUMAR MISHRA) MEMBER (J)
	(GOKUL CHANDRA PATI) MEMBER (A)
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